

Ministry and the number of SC/ST Section officers therefrom; and

(c) whether while filling up these posts, the roster system meant for Scheduled Castes and Scheduled Tribes have been kept in view and if not, the reasons therefor?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) Yes, Sir. The orders are, however, applicable in respect of Section Officers who have completed eight years of 'approved service'.

(b) and (c). 11 posts of Under Secretaries in the Ministry of Finance cadre were filled on ad-hoc basis with effect from 7.2.1990 on the basis of vacancies available then. Subsequently, seven more vacancies were reported against which seven Section Officers of the Finance Cadre were so appointed. The instructions issued by the Department of Personnel and Training on the matter of giving special consideration to SC/ST Officers in the matter of ad-hoc promotion were kept in view on each occasion. However, no SC/ST Section Officer was available for consideration in terms of those instructions.

Installation of sound and Light System at Fort of Buxar (Bihar)

5849. **SHRI TEJ NARAYAN SINGH:** Will the Minister of TOURISM be pleased to state:

(a) whether the sound and light show installed in the Fort of Buxar in district Bhojpur of Bihar is not functioning for the last three years:

(b) if so, the reasons therefor; and

(c) the steps taken by Government to restart it?

THE MINISTER OF COMMERCE AND TOURISM (SHRI ARUN KUMAR NEHRU): (a) to (c). The Central Department of Tour-

ism has a scheme for giving some financial assistance to the State Governments for mounting Sound and Light Shows and Flood-lighting monuments of tourist importance. Under this scheme the Central Department of Tourism had commissioned ITDC (India Tourism Development Corporation) to mount a Sound and Light Show at Ram Rekha Ghat, Buxar. An amount of Rs. 18.14 lakhs was given to ITDC and a sum of Rs. 9.5 lakhs to the State Government of Bihar. The Show was inaugurated on 18.4.1986. The maintenance of such Sound and Light shows is exclusively the responsibility of the State Governments.

Setting up of More T.V. Stations in Bihar

5850. **SHRISURYANARAYAN YADAV:** Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government propose to set up more T.V. Stations in Bihar;

(b) if so, the proposed locations thereof;

(c) the time by which these stations are likely to be set up; and

(d) if not, the reasons therefor.

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) to (d). As a spill over from the Seventh Plan, schemes for the establishment of a full-fledged TV Studio Centre at Patna, a Programme Generation Facility (PGF) Centre each at Muzaffarpur and Daltonganj and a high power (10 KW) TV transmitter each at Katihar and Daltonganj are under implementation in Bihar. Whereas the Programme Generation Facility Centres at Muzaffarpur and Daltonganj and the high power transmit-